



GOVERNMENT OF GOA GENERAL ADMINISTRATION DEPARTMENT SECRETARIAT, PORVORIM, GOA- 403 521, FAX- 2419753

No.13/1/2009-GAD-III-MISC/5382

Dated: - 23/03/2020

चैत्र ३ शके १९४२

Read :- Notification No.37/2/2020-GAD-III/5381 dated 22/03/2020.

CIRCULAR

In pursuance to enforcement of Section 144 of the Code of Criminal Procedure of 1973 and public holidays declared from 23rd March, 2020 to 25th March, 2020, by the Government vide Notification No.37/2/2020-GAD-III/5381 dated 22/03/2020 read in preamble, it has now been decided that the skeletal staff should remain present in all the Government Offices/Department in order not to hamper the functioning of the State administration on 23rd and 24th March, 2020.

All Secretaries/Heads of Department, are therefore directed, to comply with the above instructions and also issue suitable instructions to Attached/Subordinate Offices, Autonomous/Statutory Bodies.

This issues with the approval of the Government.

(Shripad Arlekar)
Under Secretary (GA)

To :-

- 1) All Secretaries to Government, Secretariat, Porvorim.
- 2) All Head of Departments/Offices/Corporations/Autonomous Bodies, etc.
- 3) All Offices of Ministers/Speaker/Deputy Speaker/Leader of Opposition.
- 4) Guard File.
- 5) Office copy.